

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 338
ANSWERED ON 17.11.2016

REVISED PROPOSAL FOR POLAVARAM PROJECT

338. SHRI M. MURALI MOHAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the State Government of Andhra Pradesh has sent a revised proposal to the Polavaram Project Authority with an estimated cost of Rs. 40,200 crore for rehabilitation, land acquisition etc., if so, the details thereof;
- (b) whether all the clearances have been approved by the Union Government, if so, the details thereof;
- (c) the funds sanctioned and released for the purpose so far; and
- (d) the steps being taken by the Union Government for completion of the project by 2018?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND
GANGA REJUVENATION

(Dr. SANJEEV KUMAR BALYAN)

- (a) No, Madam.
- (b) Details of the clearances obtained are as below:

Sl. No.	Clearance details	Date
i.	Site clearance from Ministry of Environment and Forests (MoEF)	19.09.2005
ii.	Environmental clearance from MoEF	25.10.2005
iii.	Papikonda wild life sanctuary area clearance from MoEF	06.07.2006
iv.	Clearance of Resettlement & Rehabilitation Plan for Scheduled Tribe Project affected families from Ministry of Tribal Affairs	17.04.2007
v.	In Principle approval for diversion of forests area from MoEF	29.12.2008
vi.	Investment clearance from erstwhile Planning Commission for Rs. 10151.04 crore at 2005-06 Price level	25.02.2009
vii.	Final approval on Forest clearance from MoEF	28.07.2010

(c) Polavaram Irrigation Project was included under AIBP during the year 2008-09. The Central Assistance provided to the State Government under AIBP is as follows:

S.No.	Year	Amount (Rs. Crores)
1	2008-09	225.00
2	2009-10	337.47
	Total	562.47

The Project has been declared as National Project during 2014 vide Section 90 of Andhra Pradesh Reorganisation Act, 2014. The funds released to Polavaram Project Authority (PPA) after declaration of National Project are as follows:

S.No.	Year	Amount (Rs. Crores)
1	2014-15	250
2	2015-16	600
3	2016-17	100
	Total	950

(d) An Expert Committee and Dam Design Review Panel have been constituted to review the progress of the projects periodically and to give technical inputs/suggestions to the project authority from time to time. Further, the progress of the project is reviewed by the State Government and PPA regularly for its completion in a time bound manner.
